

H.H.J. SHRI. U. M. PADWAD (C.R. No. 24)

DAILY BOARD DT. 22/09/2020

| Sr. No. | Case No.               | Party Name  | Stage    |
|---------|------------------------|---|----------|
| 1       | CRI APPEAL<br>386/2015 | Kashinath Laltaprasad Tiwari, Bipin Kashinath<br>Tiwari - Aplnt.<br>Vs<br>The State of Maharashtra - M.R.A.Marg<br>Police Station - Responden | Judgment |
| 2       | CRA 650/2019           | Shefali Chetan Shrimankar-Aplcnt.<br>Vs<br>Harish Ratanshi Visharia-Respdt.   | Judgment |
| 3       | ABA 234/2020           | Vikram Pravinchand Kapadia<br>Vs<br>State Bhoiwada Police Station   | Hearing  |
| 4       | BA S.C. 543/2020       | Mr. Mohd. Saif Mohd. Anees Faroqui<br>Vs<br>The State   | Hearing  |
| 5       | ABA 1319/2019          | Mangesh Shamrao Kadao<br>Vs<br>State Bandra Police Station  | Order    |
| 6       | CRI BA 1777/2020       | Muzaffar Dawood Kazi - Applicant.<br>Vs<br>State - R.A.K. Marg Police Station -<br>Respondent.  | Order    |
| 7       | ABA 1699/2019          | Inayatpayak 2 Others<br>Vs<br>State Bandra Police Station   | Report   |
| 8       | ABA 1903/2019          | Alodia Natalia D Cruz<br>Vs<br>State Bandra Police Station  | Report   |
| 9       | CRI BA 1858/2020       | Vikas Shivaji Dunghav - Applicant.<br>Vs<br>State - Wadala T.T. Police Station -<br>Respondent.   | Order    |